NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

MBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Priyadorskini

CARRI

For M.K. Blankar

2.

M. POSHAN ATTO

for CIBI VIYMU

Counsel for Petitione

H Royd's

ORDER

Ms. Priyadarshini, Counsel for Petitioners present. Mr. M. Roshan Atiq, Counsel for Respondents present. Counsel for Petitioner pursuant to the order dated 05.06.2017 has filed an amended petition on 15.06.2017. Counsel for Respondent is directed to file grievances, if any, before the next date of hearing by giving a copy to the other side. Matter is posted for final arguments. Put up on 21.07.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)